IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following case will be taken up before the Division Bench of Hon'ble Dr. Justice Sanjeeb K. Panigrahi & Hon'ble Mr. Justice M. S. Raman today, the 31th October 2026.

COURT NO - VI (4TH FLOOR)
THE HON'BLE DR. JUSTICE SANJEEB K. PANIGRAHI
THE HON'BLE MR. JUSTICE MURAHARI SRI RAMAN

FRESH ADMISSION

1)**WP(C)/35713/2026** [ODHC010851722026] (KIND MINUTE OF HON'BLE THE CJ is at fl. P may kindly be seen. I.A. No. 21261/2026 is at flag 'A' for stay.) P/L	RASHMI NARAYAN PATNAIK **Vs** STATE OF ODISHA	RASHMI NARAYAN PATNAIK (IN PERSON)

BY ORDER
SD/ SHIBASISH GIRI

THE HIGH COURT OF ORISSA:
CUTTACK
DTD. 31.10.2026

31/10/2026
DY.REGISTRAR (JUDL.)